FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED

OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED PAN: AAICS0437N CIN: U17111AP2003PTC040926
2.	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3.	URL of website	NIL
4.	Details of the place where the majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] Unit 1- 33,000 spindles Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212 Unit 2- 23,000 spindles Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh- 522212.
5.	Installed capacity of main products/ services	
6.	Quantity and value of main products/ services sold in the last financial year	As per the Audited Financial Statements, Turnover from the Operation for the FY 2025-2026 is **Rs. 68.46 Lakhs. [Now CD is inoperative]**
7.	Number of employees/ workmen	Nil [Now CD is inoperative]
8.	Further details, including the last available financial statements (with schedules) of two years, lists of creditors, and relevant dates for subsequent events of the process, are available at:	Can be collected from the office of the RP **CA Mahalingam Suresh Kumar** **Office of the Resolution Professional** M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, TN -641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10.	Last date for receipt of expression of interest	14th November 2026 (Saturday)

11.	Date of issue of the provisional list of prospective resolution applicants	24th November 2026* (Tuesday)
12.	Last date for submission of objections to the provisional list	30th November 2026* (Monday)
13.	Date of issue of final list of prospective resolution applicants	09th December 2026* (Wednesday)
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09th December 2026* (Wednesday)
15	Last date for submission of resolution plans	08th January 2027* (Friday)
16.	Process email ID to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17.	Details of the corporate debtor's registration status as an MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place: Coimbatore
Date: 28.10.2026

Mahalingam Suresh Kumar

Digitally signed by Mahalingam Suresh Kumar
DN: c=IN, o=Personal, title=4046, pseudonym=6d8728bc159942989022e5216e9274d9, 2.5.4.20=a7843925436177 05a8bd5793448ca241ec8fad8cbbea9ed70b5b2679bc51f171, postalCode=641015, st=Tamil Nadu, serialNumber=ca27b11253b8e0b04e03f2cfedf438d7e6482377d45593a82f14296d09dfb8b2, cn=Mahalingam Suresh Kumar
Date: 2026.10.29 15:07:14 +05'30'

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768 valid upto 31/12/2026.

Published on 29th Oct 2026 in the following newspaper:

1. Andhra Jyothi – Vijayawada Edition covering Guntur [Vernacular Language - Telugu]
2. Financial Express – All India Edition [English Language]

ఎన్నికల విధుల్లో నిర్లక్ష్యం...

ములకల చెరువు సీఐ, ఎస్‌ఐలపై చర్యలు

అమరావతి, అక్టోబరు 28(ఆంధ్రజ్యోతి): ఎన్నికల విధుల నిర్వహణలో నిర్లక్ష్యం, పక్షపాత వైఖరిని ప్రదర్శించిన ఇద్దరు పోలీసు అధికారులపై రాష్ట్ర ఎన్నికల సంఘం చర్యలు చేపట్టింది. ములకలచెరువు సీఐ కె.దస్తగిరి, ఎస్‌ఐ పి.రామకృష్ణలను ఈ నెల 24న విధుల నుంచి రిలీవ్ చేసినట్లు రాష్ట్ర ఎన్నికల సంఘం వెల్లడించింది. కర్నూలు రేంజ్ డీఐజీ పంపిన ప్రతిపాదనల మేరకు పోలీసు అధికారుల బదిలీలు, పోస్టింగ్‌లకు ఎస్ఈసీ ఆమోదం తెలిపింది. అన్నమయ్య జిల్లాలోని ఎర్ర చందనం స్మగ్లింగ్ వ్యతిరేక టాస్క్‌ఫోర్స్ ఇన్‌స్పెక్టర్‌గా పనిచేస్తున్న కె.రాజా రెడ్డిని మొలకలచెరువు సీఐగా, ఎస్‌ఐగా మదనపల్లి తాలూకా పోలీసుస్టేషన్‌లో పనిచేస్తున్న జి.చంద్రమోహన్‌ను నియమించేందుకు ఆమోదం తెలిపింది. ఆ మేరకు రాష్ట్ర ఎన్నికల సంఘం బుధవారం ఆదేశాలిచ్చింది.

పరిషత్ పోలింగ్ నవంబరు 5న

(మొదటి పేజీ తరువాయి)

నోటిఫికేషన్ జారీ చేసింది. రాష్ట్రంలోని కొన్ని జిల్లాల్లో తుఫాను ప్రభావిత పరిస్థితుల నేపథ్యంలో అంతకుముందు కలెక్టర్లు, జిల్లా ఎన్నికల అధికారులతో చర్చించింది. పరిస్థితిని అంచనా వేసి, వారు ఇచ్చిన హామీలను పరిగణనలోకి తీసుకుంది. పట్టణ స్థానిక సంస్థల ఎన్నికల పోలింగ్‌ను వాయిదా వేయాల్సిన అవసరం లేదని రాష్ట్ర ఎన్నికల సంఘం నిర్ణయించింది. పట్టణ స్థానిక సంస్థల ఎన్నికల పోలింగ్ నవంబరు 1న యథాతథంగా నిర్వహించనున్నారు. ఈ నెల 19న రాష్ట్ర ఎన్నికల కమిషన్ ఎంపీటీసీ, జెడ్పీటీసీ ఎన్నికల నిర్వహణకు నోటిఫికేషన్ జారీ చేసింది. ఎన్నికల షెడ్యూల్ ప్రకారం పోటీలో ఉన్న అభ్యర్థుల జాబితాలను సంబంధిత రిటర్నింగ్ అధికారులు ఈ నెల 27న మధ్యాహ్నం 3 గంటల తర్వాత ప్రకటించారు. పట్టణ స్థానిక సంస్థల ఎన్నికల ఓట్ల లెక్కింపు నవంబరు 3న జరగనుండగా, అదే రోజున ఎంపీటీసీ, జెడ్పీటీసీ ఎన్నికల పోలింగ్ నిర్వహించాల్సి ఉంది. ఈ రెండు కార్యక్రమాలను ఒకే రోజు సమర్థవంతంగా నిర్వహించడానికి అవసరమైన పోలీసు, పోలింగ్ సిబ్బంది అందుబాటులో లేకపోవడంతో ఎన్నికల షెడ్యూల్‌ను సవరించాలని రాష్ట్ర ఎన్నికల సంఘం నిర్ణయించింది. ఈ నేపథ్యంలో ఎంపీటీసీ, జెడ్పీటీసీ ఎన్నికల తేదీలను మార్చింది.

88 పోలింగ్ కేంద్రాల్లో 3 గంటలకు ముగింపు

ఈ నెల 20న రాష్ట్ర ఎన్నికల సంఘం జారీచేసిన నోటిఫికేషన్ల ప్రకారం అల్లూరి సీతారామరాజు జిల్లాలోని 10 మండలాల్లో 44 పోలింగ్ కేంద్రాలకు, పోలవరం జిల్లాలోని 7 మండలాల్లో 44 పోలింగ్ కేంద్రాలకు పరిషత్ ఎన్నికల పోలింగ్ ముగింపు సమయాన్ని సాయంత్రం 5 గంటల నుంచి మధ్యాహ్నం 3 గంటలకు మార్చాలని ముందుగానే నిర్ణయించింది. ఈ 88 పోలింగ్ కేంద్రాల్లో పోలింగ్, అవసరమైన చోట రీపోలింగ్ మధ్యాహ్నం 3 గంటలకే ముగుస్తాయి. సవరించిన ఎన్నికల షెడ్యూల్‌పై విస్తృత ప్రచారం కల్పించాలని అన్నీ జిల్లాల కలెక్టర్లు, జిల్లా ఎన్నికల అధికారులను రాష్ట్ర ఎన్నికల కమిషన్ ఆదేశించింది.

కూటమికి రెబల్స్ సెగ!

(మొదటి పేజీ తరువాయి)

గెలుపు తథ్యమని టీడీపీ, జనసేన, బీజేపీ నాయకులు భావిస్తున్నారు. ఆ ఉత్సాహంతో తమకే బీ ఫామ్ దక్కుతుందన్న నమ్మకంతో ఎవరికివారు నామినేషన్లు వేశారు. అయితే పొత్తు ధర్మంలో భాగంగా చాలా మందికి పోటీ చేసే అవకాశం దూరమైంది. అలాంటివారు.. 'ఇప్పుడు కాకపోతే ఇంకెప్పుడు' అన్న ఆలోచనతో రెబల్స్‌గా బరిలోకి దిగి సై అంటే సై అంటున్నారు. అగ్రనేతల హెచ్చరికలు.. స్థానిక నేతల బుజ్జగింపులతో కొందరు దారికి వచ్చినా.. మరికొందరిపై ఏ మాత్రం ప్రభావం చూపడం లేదు. గెలుపు ఖాయమన్న ఉద్దేశంతో చాలా మంది పోటీ నుంచి వైదొలిగేందుకు ససేమిరా అంటున్నారు. రాష్ట్రవ్యాప్తంగా 959 జడ్పీటీసీ స్థానాలకు గాను 77 ఏకగ్రీవమయ్యాయి. మిగిలిన 582 స్థానాల్లో 26 చోట్ల కూటమి రెబల్స్ బరిలో ఉన్నారు. 7853 ఎంపీటీసీ స్థానాలకు గాను 171 స్థానాల్లో రెబల్స్ బరిలో ఉన్నారు.

రాయలసీమలో ఎక్కువగా..

కూటమికి రాయలసీమ జిల్లాల్లో రెబల్స్ బెడద ఎక్కువగా ఉంది. 12 జడ్పీటీసీ, 64 ఎంపీటీసీ స్థానాలకు తిరుగుబాటు అభ్యర్థులు బరిలో ఉన్నారు. తిరుపతి జిల్లాలో చంద్రగిరి నియోజకవర్గం చిన్నగొట్టిగల్లు జడ్పీటీసీ స్థానాన్ని జనసేనకు కేటాయించారు. జనసేన నియోజకవర్గ ఇన్‌చార్జి దేవర మనోహర్ బరిలో ఉన్నారు. ఆ పార్టీ నుంచే రెబల్‌గా ఆర్థికంగా బలంగా ఉన్న గుండాల వెంకటరమణ పోటీచేస్తున్నారు.

- కర్నూలు జిల్లా కొతాళం జడ్పీటీసీ నుంచి టీడీపీ అభ్యర్థి పోటీ చేస్తుండగా.. బీజేపీ నుంచి ఆ పార్టీ జిల్లా అధ్యక్షుడు రామకృష్ణ కూడా రంగంలోకి దిగారు. హోళగుంద జడ్పీటీసీ స్థానం నుంచి టీడీపీ అభ్యర్థి కురవ దర్గన్న పోటీలో ఉండగా.. అదే పార్టీ సీనియర్ నాయకుడు ఈడిగ గోవిందరెడ్డి సైతం బరిలో నిలిచారు.
- నంద్యాల జిల్లాలో ఆళ్లగడ్డ, సిరివెళ్ల, పాములపాడు, గోస్పాడు, గడివేముల జడ్పీటీసీ స్థానాల్లో టీడీపీ, జనసేన రెబల్స్ బరిలో ఉన్నారు. 41 ఎంపీటీసీ స్థానాల్లో 3 పార్టీల నుంచీ తిరుగుబాటు అభ్యర్థులు పోటీ చేస్తున్నారు. అత్యధికంగా ఆళ్లగడ్డ నియోజకవర్గంలో 31 ఎంపీటీసీల్లో రెబల్స్ బరిలో ఉన్నారు.
- శ్రీసత్యసాయి జిల్లాలో నంబులపులకుంట జడ్పీటీసీ స్థానాన్ని బీజేపీకి కేటాయించగా ఇక్కడ టీడీపీ రెబల్ బరిలో ఉన్నారు. 18 ఎంపీటీసీ స్థానాల్లోనూ కూటమి తిరుగుబాట్లు ఎదుర్కొంటోంది.
- అనంతపురం జిల్లా బొమ్మనహళ్ జడ్పీటీసీ అభ్యర్థిగా జనసేనకు బీఫామ్ ఇచ్చారు. ఇక్కడ టీడీపీ రెబల్ బరిలో ఉన్నారు. నార్పల జడ్పీటీసీ స్థానంలో టీడీపీ అభ్యర్థి బరిలో ఉండగా.. టీడీపీ, జనసేన నుంచి ఇద్దరు తిరుగుబాటు అభ్యర్థులుగా పోటీ చేస్తున్నారు. 5 ఎంపీటీసీ స్థానాల్లో కూడా ఈ పార్టీల రెబల్ అభ్యర్థులు పోటీచేస్తున్నారు. కడప జిల్లా కలసపాడు జడ్పీటీసీని జనసేనకు కేటాయించగా.. ఇక్కడ టీడీపీ నేత రెబల్‌గా బరిలో ఉన్నారు.

ఉత్తరాంధ్రలో..

- ఉత్తరాంధ్ర జిల్లాల్లో 6 జడ్పీటీసీ స్థానాలకు, 3 ఎంపీటీసీలకు రెబల్స్ బరిలో ఉన్నారు. విజయనగరం జిల్లా పూసపాటిరేగ జడ్పీటీసీ స్థానానికి టీడీపీ అభ్యర్థిపై ఆ పార్టీ రెబల్ పోటీకి దిగారు. 3 ఎంపీటీసీ స్థానాల్లో జనసేన, టీడీపీ అభ్యర్థులు పోటీ పడుతున్నారు. కోనాడ ఎంపీటీసీ స్థానానికి పోటీలు పడి నామినేషన్లు వేయడంతో ఎవరికి బీఫామ్ ఇవ్వాలో అర్థంకాక.. చివరకు ఎవరికీ ఇవ్వకుండా నేతలు చేతులెత్తేశారు.
- పార్వతీపురం నియోజకవర్గంలో బలిజిపేట జడ్పీటీసీ స్థానాన్ని జనసేనకు కేటాయించారు. ఇక్కడ టీడీపీ రెబల్ బరిలో ఉన్నారు. గుమ్మలక్ష్మీపురం జడ్పీటీసీ స్థానాన్ని జనసేనకు కేటాయించారు. ఇక్కడ టీడీపీ సీనియర్ పాడి సుదర్శనరావు కూడా పోటీకి దిగారు. పాలకొండలో వీరఘట్టం జడ్పీటీసీ స్థానాన్ని టీడీపీకి కేటాయించగా.. ఇక్కడ జనసేన, బీజేపీ నేతలు సైతం బరిలో ఉన్నారు.
- అనకాపల్లి జిల్లాలో.. మాడుగుల, బుచ్చయ్యపేట జడ్పీటీసీ స్థానాలకు రెబల్స్ బరిలో ఉన్నారు.

గోదావరి జిల్లాల్లో 5 జడ్పీటీసీలకు, 77 ఎంపీటీసీ స్థానాలకు రెబల్స్ బరిలో ఉన్నారు. కాకినాడ జిల్లా ఏలేశ్వరం జడ్పీటీసీ స్థానాన్ని బీజేపీకి కేటాయించగా.. జనసేన నేత, ప్రత్తిపాడు మాజీ ఎమ్మెల్యే వరుపుల సుబ్బారావు తనయుడు వీర వెంకట సత్యసూరిబాబు పోటీలో ఉన్నారు. కరప జడ్పీటీసీని టీడీపీకి కేటాయించగా.. అదే పార్టీకి చెందిన నేత స్వతంత్ర అభ్యర్థిగా బరిలోకి దిగారు. ఈ జిల్లాలో 77 ఎంపీటీసీ స్థానాల్లో కూటమి పార్టీలకు రెబల్స్ తలనొప్పి ఉంది.

- కోనసీమ జిల్లాలోనూ రెండు జడ్పీటీసీ స్థానాల్లో రెబల్స్ బరిలో ఉన్నారు.
- ఏలూరు జిల్లా కైకలూరు నియోజకవర్గం మండవల్లి జడ్పీటీసీ నుంచి టీడీపీ అభ్యర్థి కాట్రగడ్డ శంకర్‌రావు పోటీలో ఉండగా.. జనసేన నుంచి ఘంటసాల శ్రీనివాసరావు, ఆయన భార్య బరిలోకి దిగారు. వీరు స్వతంత్రులుగా పోటీపడుతున్నారు.

కృష్ణా, గుంటూరుల్లో రెబల్స్ తక్కువే..

- కృష్ణా, గుంటూరు జిల్లాల్లో రెబల్స్ తాకిడి తక్కువే. ఎన్టీఆర్ జిల్లాలో ఒక్క ఎంపీటీసీ నుంచే రెబల్ బరిలో ఉన్నారు కృష్ణా జిల్లా పామర్రు నియోజకవర్గం మొవ్వ జడ్పీటీసీ స్థానాన్ని జనసేనకు కేటాయించారు. ఆ పార్టీ నుంచి తాడిశెట్టి నరేశ్ పోటీ చేస్తుండగా.. ఆయనపై టీడీపీ నేత నన్నపనేని నరేంద్ర పోటీకి దిగారు.
- పల్నాడు జిల్లాలో మూడు ఎంపీటీసీ స్థానాల్లో టీడీపీ, జనసేన రెండు పార్టీల నుంచీ అభ్యర్థులు పోటీ పడుతున్నారు.
- బాపట్ల జిల్లాలో చీరాల జడ్పీటీసీ స్థానాన్ని పొత్తులో భాగంగా బీజేపీకి కేటాయించారు. ఇక్కడ టీడీపీ నేత బరిలోకి దిగారు. ఈయన ప్రభావం ఎక్కువగా ఉంది. పర్చూరు నియోజకవర్గంలో మొత్తం 8 ఎంపీటీసీ స్థానాల్లో టీడీపీ, జనసేన రెండు పార్టీల అభ్యర్థులూ బీఫామ్స్ దక్కించుకుని అధికారికంగా పోటీ పడుతున్నారు.

నెల్లూరు జిల్లాలో 15 ఎంపీటీసీ స్థానాల్లో రెబల్స్ బరిలో ఉన్నారు. వీరిలో ఎక్కువ మంది జనసేన వారే.

నగరం బీజేపీ బీఫామ్‌పై గందరగోళం

- సంతకం ఫోర్జరీ చేశారని ఫిర్యాదు

బాపట్ల, అక్టోబరు 28(ఆంధ్రజ్యోతి): పొత్తులో భాగంగా బాపట్ల జిల్లాలో చీరాల, కొల్లూరు జడ్పీటీసీ స్థానాలను బీజేపీకి కేటాయించగా ఆ 2 స్థానాల్లో టీడీపీ వైదొలగడంతో బీజేపీ అభ్యర్థులు బీ-ఫామ్స్ ఇచ్చి కమలం గుర్తుమీద బరిలో ఉన్నారు. కానీ టీడీపీకి కేటాయించిన నగరం జడ్పీటీసీలో ఆ పార్టీ అభ్యర్థి చింతల సుబ్బారావు పోటీచేస్తున్నారు. అభ్యర్థుల తుది జాబితాలో ఇక్కడ బీజేపీ అభ్యర్థిగా జుజ్జువరపు సురేశ్ బరిలో ఉన్నట్లు అధికారులు ప్రకటించారు. బీజేపీ పెద్దల ఆశీస్సులతోనే ఆయన పోటీ చేస్తున్నారని అందరూ అనుకున్నారు. అయితే అసలు ఆయనకు తాము బీ ఫామే ఇవ్వలేదని బీజేపీ జిల్లా ఇన్‌చార్జి వెంకయ్యనాయుడు చెప్పారు. సంతకం ఫోర్జరీ చేశారంటూ బుధవారం రిటర్నింగ్ అధికారితో పాటు జిల్లా ఎస్పీకి కూడా ఫిర్యాదు చేశామన్నారు. అయితే ఏ ఫామ్ అథారిటీతో పాటు సంతకం సరిపోయిన తర్వాతే సురేశ్ నామినేషన్‌ను అంగీకరించామని ఆర్వో, జేసీ భవన తెలిపారు. తాను సమర్పించింది పార్టీ ఇచ్చిన బీఫామేనని సురేశ్ అంటున్నారు.

582 జడ్పీటీసీలకు పోటీ

- 7844 ఎంపీటీసీలకు కూడా..
- ఎన్నికలు జరిగే స్థానాల తుది జాబితాను ప్రకటించిన ఎస్ఈసీ
- జడ్పీటీసీ ఏకగ్రీవాల్లో కడప టాప్

అమరావతి, అక్టోబరు 28(ఆంధ్రజ్యోతి): రాష్ట్రంలో స్థానిక సంస్థల ఎన్నికల్లో భాగంగా ఎంపీటీసీ, జడ్పీటీసీలకు పోటీ చేసే అభ్యర్థుల తుది జాబితాను రాష్ట్ర ఎన్నికల సంఘం(ఎస్ఈసీ) ప్రకటించింది. ఏకగ్రీవ ఎన్నికల ఫలితాలనూ వెల్లడించింది. 28 జిల్లాల్లోని మొత్తం 9829 ఎంపీటీసీ స్థానాలకు ఎన్నికలు ప్రకటించగా.. వీటిలో 1985 స్థానాలు ఏకగ్రీవమయ్యాయి. మిగిలిన 7844 స్థానాలకు ఎన్నికలు జరగనున్నాయి. మొత్తం 659 జడ్పీటీసీ స్థానాలకు ఎన్నికలు ప్రకటించగా.. 77 ఏకగ్రీవమయ్యాయి. మిగిలిన 582 జడ్పీటీసీ స్థానాలకు వచ్చే నెల 5న ఎన్నికలు జరుగనున్నాయి. ప్రకటించిన ఎంపీటీసీ స్థానాల్లో 20.20 శాతం, జడ్పీటీసీ స్థానాల్లో 11.7 శాతం ఏకగ్రీవమయ్యాయి.

- ఎంపీటీసీల్లో పల్నాడు జిల్లాలో అత్యధికంగా 382 ఏకగ్రీవమయ్యాయి. కడప జిల్లాలో 358, మార్కాపురం జిల్లాలో 217, అన్నమయ్య జిల్లాలో 169, ప్రకాశం జిల్లాలో 153 స్థానాలు ఏకగ్రీవమయ్యాయి.
- జడ్పీటీసీల్లో కడపలో అత్యధికంగా 23 స్థానాలు ఏకగ్రీవమయ్యాయి. పల్నాడు జిల్లాలో 18, నంద్యాల జిల్లాలో 8, మార్కాపురం జిల్లాలో 6 స్థానాలు ఏకగ్రీవమయ్యాయి. మిగిలిన జిల్లాల్లో ఎంపీటీసీ, జడ్పీటీసీ ఏకగ్రీవాల వివరాలనూ ఎస్ఈసీ తన నివేదికలో పొందుపరచింది.

బరిలో వీరే..: ఎంపీటీసీ పోరులో 7844 స్థానాలకు 18,952 మంది బరిలో నిలిచారు. అందులో టీడీపీ నుంచి 6423, జనసేన 1521, బీజేపీ 285.. వైసీపీ తరపున 7632, కాంగ్రెస్-326, సీపీఎం-259, బీఎస్పీ-133, ఆప్-3, ఇతర పార్టీలు-131, స్వతంత్రులు 2239 చోట్ల పోటీలో ఉన్నారు. 582 జడ్పీటీసీ స్థానాలకు 2169 మంది బరిలో ఉన్నారు. పార్టీల వారీగా టీడీపీ 452, జనసేన 109, బీజేపీ 34.. వైసీపీ 574, కాంగ్రెస్-270, సీపీఎం-47, బీఎస్పీ-107, ఆప్-9, ఇతర పార్టీలు 64, స్వతంత్ర అభ్యర్థులు 503 స్థానాల్లో బరిలో ఉన్నారు.

ఫారం G

గుంటూరు జిల్లాలో స్పిన్నింగ్ (టెక్స్‌టైల్స్) పరిశ్రమలో కార్యకలపాలు నిర్వహిస్తున్న మెసర్స్ శ్రీ వెంకట శివపార్వతి స్పిన్నింగ్ మిల్స్ ప్రైవేట్ లిమిటెడ్ కొరకు

ఆసక్తి వ్యక్తీకరణ కోసం ఆహ్వానం

(ఇన్సాల్వెన్సీ అండ్ బ్యాంక్రప్సీ బోర్డ్ ఆఫ్ ఇండియా (ఇన్సాల్వెన్సీ రిజల్యూషన్ ప్రాసెస్ ఫర్ కార్పొరేట్ పర్సన్స్) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36A(1) కింద)

సంబంధిత వివరాలు

1	కార్పొరేట్ డెటార్ పేరు మరియు PAN & CIN/LLP No.	మెసర్స్ శ్రీ వెంకట శివపార్వతి స్పిన్నింగ్ మిల్స్ ప్రైవేట్ లిమిటెడ్ PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	నమోదిత కార్యాలయం చిరునామా	డి.నం. 19-8-97, సూర్యదేవర ఎస్టేట్స్ సమీపాన, ఏటుకూరు రోడ్, గుంటూరు, ఆంధ్రప్రదేశ్, ఇండియా-522003
3	వెబ్‌సైట్ URL	లేదు
4	అధిక ఫిక్స్‌డ్ అసెట్స్ ఉన్నట్టి ప్రదేశం వివరాలు	కంపెనీ యొక్క ప్రధాన ఆదాయం పత్తి దారం తయారీ (వస్త్ర పరిశ్రమ) నుండి వస్తుంది. **యూనిట్ 1 -** 33,000 స్పిండిల్స్ పొన్నూరు రోడ్, చేబ్రోలు, గుంటూరు, ఆంధ్రప్రదేశ్ - 522212
5	ప్రధాన ఉత్పత్తులు / సేవల స్థాపిత సామర్థ్యం	**యూనిట్ 2 -** 23,000 స్పిండిల్స్) కొట్టారెడ్డి పల్లె, చేబ్రోలు, పాతరెడ్డిపాలెం, గుంటూరు, ఆంధ్రప్రదేశ్ - 522212
6	గత ఆర్థిక సంవత్సరంలో విక్రయించబడిన ప్రధాన ఉత్పత్తులు / సేవల పరిమాణం మరియు విలువ	ఆడిట్ చేయబడిన ఆర్థిక నివేదికల ప్రకారం 2025-2026 ఆర్థిక సంవత్సరానికి కార్యకలాపాల నుండి టర్నోవర్ **రూ. 68.46 లక్షలు (ఇప్పుడు CD నిష్క్రియగా ఉంది)**
7	ఉద్యోగులు/ పనివారి సంఖ్య	లేదు (ఇప్పుడు CD నిష్క్రియగా ఉంది)
8	చివరిగా అందుబాటులో ఉన్న రెండు సంవత్సరాల ఆర్థిక నివేదికలు (షెడ్యూల్స్‌తో), క్రెడిటార్స్ జాబితాలు సహా తదుపరి వివరాలు URLలో లభిస్తాయి:	RP కార్యాలయం నుండి సేకరించవచ్చును CA మహాలింగం సురేష్ కుమార్ రిజల్యూషన్ ప్రొఫెషనల్ కార్యాలయం మెసర్స్ SPP ఇన్సాల్వెన్సీ ప్రొఫెషనల్స్ LLP, 2వ అంతస్తు, CODISSIA బిల్డింగ్, జి.డి.నాయుడు టవర్స్, హుజూర్ రోడ్, కోయంబత్తూరు, తమిళనాడు-641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	కోడ్‌లోని సెక్షన్ 25(2) (h) క్రింద రిజల్యూషన్ దరఖాస్తుదారుల కొరకు అర్హత URLలో లభిస్తుంది:	
10	ఆసక్తి వ్యక్తీకరణ స్వీకరణకు చివరి తేదీ	14 నవంబర్ 2026 (శనివారం)
11	ఔత్సాహిక రిజల్యూషన్ దరఖాస్తుదారుల తాత్కాలిక జాబితా జారీ తేదీ	24 నవంబర్ 2026 (మంగళవారం)
12	తాత్కాలిక జాబితాకు ఆక్షేపణల దాఖలుకు చివరి తేదీ	30 నవంబర్ 2026 (సోమవారం)
13	ఔత్సాహిక రిజల్యూషన్ దరఖాస్తుదారుల తుది జాబితా జారీ తేదీ	09 డిసెంబర్ 2026 (బుధవారం)
14	ఇన్ఫర్మేషన్ మెమొరాండం, ఎవాల్యూషన్ మ్యాట్రిక్స్ మరియు ఔత్సాహిక రిజల్యూషన్ దరఖాస్తుదారుల రిజల్యూషన్ ప్లాన్స్ కొరకు అభ్యర్థన జారీ తేది	09 డిసెంబర్ 2026 (బుధవారం)
15	రిజల్యూషన్ ప్లాన్ల దాఖలుకు చివరి తేదీ	08 జనవరి 2027 (శుక్రవారం)
16	EOI దాఖలుకు ప్రాసెస్ ఇమెయిల్ ఐడి	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	MSMEగా కార్పొరేట్ డెటార్ రిజిస్ట్రేషన్ స్టేటస్ వివరాలు	సదరు సిడి MSME కేటగిరి కింద నమోదైనది [Reg no. UDYAM-AP-04-0003129]

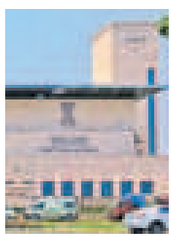
గమనిక: గౌరవనీయ NCLT ద్వారా మంజూరయ్యే CIRP ఎక్స్‌టెన్షన్‌కు లోబడి ధరలు ఉంటాయి.

ప్రదేశం: కోయంబత్తూరు
తేది : 28.10.2026

CA మహాలింగం సురేష్ కుమార్
RP - మెసర్స్ శ్రీ వెంకట శివపార్వతి స్పిన్నింగ్ మిల్స్ ప్రైవేట్ లిమిటెడ్ (CIRP కింద)
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

అభ్యంతరాలుంటే ట్రైబ్యునల్‌కు వెళ్లండి!

- 'స్థానిక' అభ్యర్థులకు హైకోర్టు స్పష్టీకరణ
- నామినేషన్ల తిరస్కరణపై వేసిన వ్యాజ్యాలు కొట్టివేత



అమరావతి, అక్టోబరు 28 (ఆంధ్రజ్యోతి): పట్టణ స్థానిక సంస్థలు, జడ్పీటీసీ, ఎంపీటీసీ ఎన్నికల సందర్భంగా తమ నామినేషన్ల తిరస్కరణను సవాల్ చేస్తూ పలువురు అభ్యర్థులు వేసిన వ్యాజ్యాలను హైకోర్టు కొట్టివేసింది. నామినేషన్లను తిరస్కరిస్తూ ఎన్నికల అధికారులు ఇచ్చిన ఉత్తర్వులపై అభ్యంతరాలుంటే ఎన్నికల ట్రైబ్యునల్ వద్ద పిటిషన్ దాఖలు చేసుకోవాలని స్పష్టం చేసింది. ఈ మేరకు న్యాయమూర్తి జస్టిస్ మండవ కిరణ్మయి బుధవారం ఉత్తర్వులు ఇచ్చారు. నామినేషన్ల తిరస్కరణ, ఎన్నికల అధికారుల నిర్ణయంపై ఆర్డీవో వద్ద దాఖలు చేసిన అప్పీళ్ల కొట్టివేత, నామినేషన్ల తిరస్కరణ గురించి తమకు సమాచారం ఇవ్వలేదని.. తాము నామినేషన్లు ఉపసంహరించుకోకపోయినా, ఉపసంహరించుకున్నట్లు అధికారులు ప్రకటించారని.. ఇలాంటి కారణాలతో హైకోర్టులో పలువురు పిటిషన్లు వేశారు. తమ నామినేషన్ పత్రాలను రిటర్నింగ్ అధికారులు ఏకపక్షంగా తిరస్కరించారని పిటిషనర్ల తరపు న్యాయవాదులు కోర్టుకు తెలిపారు. చిన్న చిన్న కారణాలు చూపి నామినేషన్లు తిరస్కరించారన్నారు. రాష్ట్ర ఎన్నికల సంఘం (ఎస్ఈసీ) తరపున న్యాయవాదులు ఎన్.అశ్వినీ కుమార్, కె.ఆజయ్, త్రినాథ్ వాదనలు వినిపించారు. నిబంధనలకు అనుగుణంగా లేని నామినేషన్లను మాత్రమే ఎన్నికల అధికారులు తిరస్కరించారని.. ఏమైనా అభ్యంతరాలు ఉంటే అభ్యర్థులు ఎన్నికల ట్రైబ్యునల్‌ను ఆశ్రయించాల్సి ఉంటుందన్నారు. ఈ విషయంలో సుప్రీంకోర్టు, హైకోర్టు స్పష్టమైన తీర్పులు ఇచ్చాయంటూ.. వాటి ప్రతులను కోర్టు ముందు ఉంచారు. ఎన్నికల ప్రక్రియ ప్రారంభమైన తర్వాత కోర్టులు జోక్యం చేసుకోవడానికి వీల్లేదన్నారు.

స్థానిక గెలుపునకు

సైకిల్‌పై టీజీ ప్రచారం

కర్నూలు అర్బన్, అక్టోబరు 28(ఆంధ్రజ్యోతి): మంత్రి టీజీ భరత్ ఎన్నికల ప్రచారంలో వినూత్నంగా ముందుకు వెళ్తున్నారు. కర్నూలు నగరంలో జరుగుతున్న కార్పొరేషన్ ఎన్నికల్లో ఆయన సైకిల్‌పై వెళ్తూ ప్రచారాన్ని కొనసాగిస్తున్నారు.

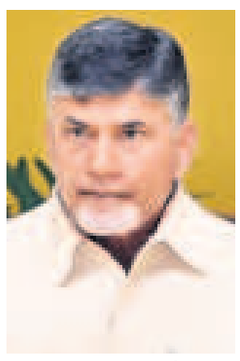


కర్నూలు నగరంలో సైకిల్ తొక్కుతూ ప్రచారం చేస్తున్న మంత్రి టీజీ భరత్

రెబల్స్ పోటీలో ఉండొద్దు

- అది కూటమి ధర్మానికే విరుద్ధం: సీఎం
- 2024 ఎన్నికల్లో మాదిరిగా ఒకే మాట-ఒకే బాటగా కలిసి పనిచేయాలి
- నాయకత్వం నిర్ణయించిన అభ్యర్థులకే మద్దతివ్వాలి
- 3 పార్టీలు ఉన్నప్పుడు సమస్యలుంటాయ్
- రాష్ట్రం కోసం వాటిని అధిగమించాలి
- సీట్లు రానివారికి న్యాయం చేస్తాం
- నామినేటెడ్ పదవులిస్తాం: చంద్రబాబు
- 45 వేల మంది టీడీపీ, జనసేన, బీజేపీ నేతలు, కార్యకర్తలతో టెలికాన్ఫరెన్స్

అమరావతి, అక్టోబరు 28(ఆంధ్రజ్యోతి): గత సార్వత్రిక ఎన్నికల్లో 3 పార్టీల కార్యకర్తలూ ఒకే మాట-ఒకే బాట అన్నట్లుగా కలిసి పనిచేశారని.. ఇప్పుడు కూడా స్థానిక ఎన్నికల్లో అదే విధంగా ఒకే జట్టుగా ఉండాలని ముఖ్యమంత్రి చంద్రబాబు పిలుపిచ్చారు. స్థానిక ఎన్నికల్లో నాయకత్వం నిర్ణయించిన అభ్యర్థులకే కూటమి పార్టీల శ్రేణులు మద్దతు తెలిపాలని.. వారి విజయానికి కృషి చేయాలని కోరారు. 'కూటమి పార్టీలకు చెందిన వారెవ్వరూ రెబల్స్‌గా.. స్వతంత్రులుగా పోటీలో ఉండడానికి వీల్లేదు. ఇది కూటమి ధర్మానికి విరుద్ధం' అని స్పష్టం చేశారు. రాష్ట్రవ్యాప్తంగా వివిధ స్థాయుల్లో ఉన్న టీడీపీ, జనసేన, బీజేపీలకు చెందిన 45 వేల మంది నేతలు, కార్యకర్తలతో బుధవారం ఆయన టెలికాన్ఫరెన్స్ నిర్వహించారు. మూడు పార్టీలూ కలిసి సుపరిపాలన నినాదంతో 2024లో ఎన్నికలకు వెళ్లామని.. ప్రజలు విశ్వసించి ఎన్‌డీఏకి చరిత్రాత్మక విజయం అందించారని సీఎం గుర్తుచేశారు. 'అప్పుడు వచ్చిన ఓట్ల కంటే ఇప్పుడు ఎక్కువ ఓట్లు రావాలి. ఓట్ షేర్ పెరగాలి. స్ట్రయిక్ రేట్‌లో దూసుకెళ్లాలి. 3 పార్టీల కార్యకర్తలు గతంలో ఎవరు అభ్యర్థి అనేది చూడకుండా ఓటువేసి గెలిపించారు. మనసు పెట్టి పని చేశారు. ఇప్పుడూ అదే స్ఫూర్తితో పని చేయాలి. నరేంద్ర మోదీ నాయకత్వంలో కేంద్రంలో, రాష్ట్రంలో ఎన్‌డీఏ బలంగా ఉండాలి. కార్పొరేషన్లు, మున్సిపాలిటీలు, ఎంపీటీసీలు, జడ్పీటీసీలు.. అన్నీ మనమే గెలవాలి. ఇప్పుడు డబుల్ ఇంజన్ సర్కారులో ఉన్నాం... ట్రిపుల్ ఇంజన్ సర్కారు రావాలి. తక్కువ సమయమే ఉంది..ఈ వారం పాటు చురుగ్గా పని చేయాలి' అని దిశానిర్దేశం చేశారు. ఎన్నికల సమయంలో ఒక పార్టీలోనే అనేక ఇబ్బందులు ఉంటాయని.. కూటమిలో మూడు పార్టీలు ఉన్నప్పుడు సమస్యలు ఉంటాయని అంగీకరించారు. అయితే రాష్ట్రం కోసం ఆ చిన్నచిన్న సమస్యలను అధిగమించాల్సిందేనన్నారు. పార్టీ అధినేతలంతా కూర్చుని సీట్లపై స్పష్టత ఇచ్చామని... దానికి తగినట్లుగానే కూటమి నేతలు, కార్యకర్తలు పని చేయాలని కోరారు. 'ఇప్పుడు సీట్లు రాని వారికి నామినేటెడ్ పదవులు, వైర్మన్ పదవుల ద్వారా అవకాశాలు కల్పిస్తాం' అని భరోసా ఇచ్చారు.



గొడ్డలి పార్టీ చతికిలపడింది!

గొడ్డలి పార్టీ చతికిలపడిపోయిందని సీఎం వ్యాఖ్యానించారు. బెంగళూరులో కూర్చుని ఆ పార్టీ నేత కుట్రలు పన్నుతున్నారని, హిట్ అండ్ రన్ మాదిరి తీవ్రవాదుల తరహాలో ప్రవర్తిస్తున్నారని విమర్శించారు. 'ఆ పార్టీ అధినేత ధ్యాసంతా ప్యాలెస్‌లు, ఆస్తులపైనే! ఆస్తులు కూడబెట్టుకునే పనిలో చాలా బిజీగా ఉన్నారు. గొడ్డలి పార్టీ అరాచకాలను, అకృత్యాలను ప్రజలకు మనం తెలియజేయాలి వైసీపీ ఓటు బ్యాంకు ఇప్పటికే తగ్గిపోయింది.. అది ఇంకా తగ్గుతుంది.. రాష్ట్రం బాగు కోసం మరింత తగ్గాలి. మనం ప్రజల కోసం నిబద్ధతతో పని చేస్తున్నాం. అవతలి వారు గాలికి ఎలా తిరుగుతున్నారో అందరూ చూస్తూనే ఉన్నారు. స్థానిక ఎన్నికలను అడ్డుకునేందుకు గొడ్డలి పార్టీ 62 పిటిషన్లు వేసి సుప్రీంకోర్టు వరకూ వెళ్లింది. సుప్రీంకోర్టు కూడా ఎన్నికలను వాయిదా వేయడానికి అంగీకరించలేదు' అని తెలిపారు. గత ప్రభుత్వం బటన్లు నొక్కుతున్నామంటూ అభివృద్ధి కార్యక్రమాలను పక్కన పెట్టిందని ఆక్షేపించారు.

ARVIND LIMITED

FASHIONING POSSIBILITIES

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with

Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100, Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

Place : Bengaluru
Date : 28.10.2026

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

Place : **Indore**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank

इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar

The Authorised Officer, (Indian Bank)

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100,
Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

Place : Bengaluru
Date : 28.10.2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

Place : **Indore**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100,
Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

Place : Bengaluru
Date : 28.10.2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

Place : **Indore**
Date : **28.10.2026**

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100, Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

Place : Bengaluru
Date : 28.10.2026

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

Place : **Indore**
Date : **28.10.2026**

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100,
Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

Place : Bengaluru
Date : 28.10.2026

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

Place : **Indore**
Date : **28.10.2026**

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100,
Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

Place : Bengaluru
Date : 28.10.2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

Place : **Indore**
Date : **28.10.2026**

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id saletoarc@iob.bank.in on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100, Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

Place : Bengaluru
Date : 28.10.2026

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

Place : **Indore**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212 **Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
5	Installed capacity of main products / services	
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026,* approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026.* The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100, Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

Place : Bengaluru
Date : 28.10.2026

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

Place : **Indore**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100, Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

Place : Bengaluru
Date : 28.10.2026

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

Place : **Indore**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai: -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212 **Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
5	Installed capacity of main products / services	
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.

ARVIND LIMITED

FASHIONING POSSIBILITIES

A MEMBER OF LALBHAI GROUP
CIN - L17119GJ1931PLC000093
Regd. Office: Naroda Road, Ahmedabad - 382 345
Phone No. 079-68268000-8108-8109, Website: www.arvind.com Email: investor@arvind.in

STATEMENT OF CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED SEPTEMBER 30, 2026 [₹ In Crores except per share data]

Sr. No.	Particulars	Quarter Ended			Half Year Ended		Year Ended
		30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
		Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
1	Total Income from Operations	2940.48	2518.80	2386.02	5459.28	4401.24	9359.51
2	Net Profit for the period (before Tax, Exceptional and/or Extraordinary items)	155.57	111.45	148.65	267.02	225.01	612.31
3	Net Profit for the period before tax (after Exceptional and/or Extraordinary items)	183.81	88.88	148.65	272.69	225.01	595.04
4	Net Profit for the period after tax (after Exceptional and/or Extraordinary items)	151.60	57.77	106.74	209.37	161.44	426.97
5	Total Comprehensive Income for the period [Comprising Profit for the period (after tax) and Other Comprehensive Income (after tax)]	170.82	89.24	84.89	260.06	143.49	357.02
6	Paid up Equity Share Capital (Face Value ₹ 10/- per share)	272.04	262.14	262.12	272.04	262.12	261.12
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	3782.07
8	Earnings Per Share (of ₹ 10/- each) - (Not Annualised) Basic : (₹)	5.55	2.04	3.95	7.59	5.98	15.80
	Diluted : (₹)	5.54	2.04	3.94	7.58	5.97	15.79

Standalone Information:

Particulars	Quarter Ended			Half Year Ended		Year Ended
	30.09.2026	30.06.2026	30.09.2025	30.09.2026	30.09.2025	31.03.2026
	Unaudited	Unaudited	Unaudited	Unaudited	Unaudited	Audited
Revenue from Operations	2,145.72	1,827.06	1,801.78	3,972.78	3,307.02	7,142.95
Profit before Tax	136.80	49.77	103.01	186.57	146.33	342.96
Profit/(Loss) after Tax from continuing Operations	108.27	37.29	75.93	145.56	109.63	252.08
Profit/(Loss) after Tax from discontinued Operations	-	-	21.52	-	45.49	45.49
Other Comprehensive Income/(Loss) (net of tax)	11.97	23.56	(20.64)	35.53	(15.30)	(57.80)
Total Comprehensive Income for the period/year	120.24	60.85	76.81	181.09	139.82	239.77

Note:
The above is an extract of the detailed format of quarterly and half yearly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly and Half yearly Financial Results are available on the Stock Exchange websites at www.bseindia.com and www.nseindia.com and on the company's website www.arvind.com

Place: Ahmedabad
Date: October 28, 2026

For, Arvind Limited
Punit S. Lalbhai
Vice Chairman

इण्डियन ओवरसीज़ बैंक Indian Overseas Bank

आपकी प्रगति का सच्चा साथी Good people to grow with
Stressed Assets Management Department
Central Office: 763, ANNA SALAI, CHENNAI-600 002

TRANSFER OF STRESSED LOAN EXPOSURES TO ARCs & PERMITTED TRANSFEREEs THROUGH e-AUCTION UNDER OPEN AUCTION METHOD

Indian Overseas Bank (IOB) Invites Expression of Interest (EOI) from **ARCs and Permitted Transferees** for the proposed **transfer of Stressed loan Exposures** in respect of the following Stressed Loan under **OPEN AUCTION method** in **Lot 2 during Q3 of FY 2026-27** on **"as is where is", "as is what is", "whatever there is" and "without recourse"** basis:

SL No.	TITLE OF THE ACCOUNTS	(BRANCH / REGION)
1.	INDIAN TECHNOMAC CO. LIMITED	ARMB / DELHI
2.	MNT BUILDCON PRIVATE LIMITED	ARMB / DELHI
3.	HELAPURI SPINNING MILLS PRIVATE LIMITED	ARMB / HYDERABAD
4.	MULPURI FISHERIES PVT LTD	RING ROAD / VIJAYAWADA
5.	MULPURI FOODS AND FEEDS LIMITED.	RING ROAD / VIJAYAWADA
6.	PADMAADEVI SUGARS LIMITED (Previously known as S.V. SUGAR MILLS LIMITED)	ARMB / CHENNAI
7.	RASUL ENTERPRISES	MYLAPORE / CHENNAI
8.	UP MONEY LIMITED	LUDHIANA MAIN / LUDHIANA

Interested eligible bidders are requested to intimate their willingness to participate in the **e-Auction scheduled on 06.11.2026** by way of an **"Expression of Interest"** to the email id **saletoarc@iob.bank.in** on or before **03.11.2026.**

For further details please visit our **Bank's website (www.iob.bank.in) -> click on TENDERS -> ARC-Cell -> Notification dated 28.10.2026 for the above Stressed Loan.**

IOB reserves the right to cancel or modify the process and amend any of the terms of the notification at any stage and the same will not necessarily be carried out through advertisement but will be notified directly on the Bank's website.

Place Chennai
Date: 28.10.2026

General Manager

SUPRAJIT ENGINEERING LIMITED

CIN - L29199KA1985PLC006934
Registered & Corporate Office: No.100 & 101, Bommansandra Industrial Area, Bangalore - 560 099 Tel:(91-80) 43421100, Website - www.suprajit.com, Email - investors@suprajit.com

NOTICE FOR LOSS OF SHARE CERTIFICATE

The following share certificates of the Company have been reported lost/misplaced and the holders of the said share certificates have requested the Company for issue of Duplicate Share Certificates.

Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the Company within 15 days from the date of publication of this notice.

Sl No	Folio No	Cert. No	No.of Shares	Distinctive No's. From	Distinctive No's. To	Name of the Shareholder
1.	0000006	6	8000	63820441	63828440	Achintya Kumar Dutta (Deceased) Sumita Dutta (Claimant)

Any person(s) having objections to the issue of the duplicate share certificates should lodge his/her/their objection with all supporting documents with the Company at its Registered Office within 15 days from the appearance of this notice failing which the Company will proceed to issue Duplicate Share Certificate(s) to the persons mentioned above and thereafter no objection to the issue of duplicate share Certificates will be entertained from any person(s).

Place : Bengaluru
Date : 28.10.2026

For Suprajit Engineering Limited
Sd/- Medappa Gowda. J
CFO & Company Secretary

SAYAJI HOTELS (INDORE) LIMITED

CIN : L55209MP2018PLC076125
Registered Office: H-1, Scheme No. 54, Vijay Nagar, Indore, Madhya Pradesh - 452010
Tel. No. : 0731-4006666, Email Id : cs@shilindore.com, Website : www.shilindore.com

Extract of Unaudited Standalone Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1918.31	2106.90	4,570.41
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	(573.90)	16.24	(372.16)
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	(482.94)	17.68	(324.95)
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	(493.13)	18.17	(334.86)
6	Equity Share Capital	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	(15.86)	0.58	(10.67)
	Diluted:	(15.86)	0.58	(10.67)

Notes : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** and Company's website at **www.shilindore.com** and the same can be accessed by scanning the QR Code attached below :

Place : **Indore**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Indore) Limited**
Sd/-
Thottappully Narayanan Unni, Chairman

ONIDA ELECTRONICS LIMITED

(Formerly known as MIRC Electronics Limited)
Regd. Office: Onida House, G-1, MIDC, Mahakali Caves Road, Andheri (E), Mumbai -400 093
CIN No: L32300MH1981PLC023637
Email ID: investors@onida.com / **Website:** www.onida.com / **Phone No.** 022-6697 5777

NOTICE

NOTICE is hereby given that pursuant to provisions of Regulation 47 and other applicable regulations of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, the meeting of the Board of Directors of Onida Electronics Limited (formerly known as MIRC Electronics Limited) ("Company") will be held on Tuesday, 03rd November, 2026 at Mumbai, inter-alia to consider and approve the Unaudited Financial Results of the Company for the Second Quarter and Half Year ended September 30, 2026.

In-terms of "ONIDA Electronics Limited - Code for Insider Trading & Fair Disclosure of Unpublished Price Sensitive Information", the trading window for dealing in the securities of the Company is closed for the directors, designated employees and others covered under the Code from 01st October, 2026 till 48 hours after the declaration of financial results.

for Onida Electronics Limited
(formerly known as MIRC Electronics Limited)
Sd/-
Prasad Oak
Vice President - Legal, Corporate Affairs & Company Secretary

Place: Mumbai
Date: October 28, 2026

GTPL HATHWAY LIMITED

Registered Office: 202, Sahajanand Shopping Center, Opp. Swaminarayan Mandir, Shahibaug, Ahmedabad-380004, Gujarat,
CIN : L64204GJ2006PLC048908 • **Tel :** 079-2562 6470
E-mail : info@gtpl.net • **Website :** www.gtpl.net

NOTICE FOR THE ATTENTION OF MEMBERS OF THE COMPANY

Members of the Company are hereby informed that a Postal Ballot Notice, seeking their approval to the resolution set out in the said Notice has been sent electronically, pursuant to the circulars issued by the Ministry of Corporate Affairs, to the members whose e-mail address is registered with the Depository Participant(s) / Depositories as on Friday, October 23, 2026 **("Cut-Off Date").** The Company has completed electronic dispatch of the Postal Ballot Notice on October 28, 2026.

The Postal Ballot Notice is available on the Company's website at **www.gtpl.net** and on the website of the Stock Exchanges, i.e., BSE Limited and National Stock Exchange of India Limited at **www.bseindia.com** and **www.nseindia.com**, respectively and on the website of KFin Technologies Limited **("KFinTech")** at **https://evoting.kfintech.com**. Members who do not receive the Postal Ballot Notice may download it from the above-mentioned websites.

The documents referred to in the Postal Ballot Notice are available for inspection electronically on all working days and members seeking to inspect such documents can send an e-mail to complianceofficer@gtpl.net mentioning his / her / its DP ID and Client ID.

Instruction for e-voting:

The Company is providing to its members the facility to exercise their right to vote on the resolution proposed in the Postal Ballot Notice only by electronic means **("e-voting").** The communication of the assent or dissent of the members would take place through remote e-voting process only. The Company has engaged the services of KFinTech as the agency to provide e-voting facility. Members may cast their votes during the period mentioned herein below:

Commencement of e-voting	**9:00 a.m. (IST) on Sunday, November 01, 2026**
End of e-voting	**5:00 p.m. (IST) on Monday, November 30, 2026**

E-voting will not be allowed beyond the aforesaid date and time and the e-voting module shall be forthwith disabled by KFinTech upon expiry of the aforesaid period.

Manner of e-voting by members holding shares in dematerialised mode and members who have not registered their email address has been provided in the Postal Ballot Notice. The manner in which members, who have forgotten the User ID and Password, can obtain / generate the same, has also been provided in the said Postal Ballot Notice.

Only a person, whose name is recorded as on the Cut-Off Date, in the register of members / register of beneficial owners maintained by the Depositories, shall be entitled to participate in the e-voting. A person who is not a member as on the Cut-Off Date, should treat the Postal Ballot Notice for information purpose only.

Manner of registering / updating e-mail address:

Members who have not registered / updated their e-mail address with their Depository Participant(s), are requested to register / update their e-mail address with the Depository Participant(s) where they maintain their demat accounts.

The resolution, if approved, shall be deemed to have been passed on the last date of e-voting **i.e. Monday, November 30, 2026.** The results of e-voting will be announced on or before Wednesday, December 02, 2026 and same along with Scrutinizer's Report will be displayed on the website of the Company at www.gtpl.net and on the website of KFinTech at https://evoting.kfintech.com. The results will simultaneously be communicated to the Stock Exchanges and will also be displayed at the registered office of the Company.

In case of any query on e-voting, members may refer to the "Help" and "FAQs" sections/ E-voting user manual available through a dropdown menu in the "Downloads" section of KFinTech's website for e-voting at https://evoting.kfintech.com

Contact details for addressing e-voting relating queries/grievances, if any:
Shri S. V. Raju, Vice President
KFin Technologies Limited
Selenium Tower B, Plot 31 & 32,
Gachibowli, Financial District,
Nanakramguda, Hyderabad 500 032
E-mail: evoting@kfintech.com
Toll-free No.: 1800 309 4001
[from 9:00 a.m. (IST) to 6:00 p.m. (IST) on all working days]

By order of the Board of Directors
Sd/-
Ashwin Patel
Company Secretary and Compliance Officer
FCS: 6765

Place : Ahmedabad
Date : October 28, 2026

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/s. SRI VENKATA SIVAPARVATHI SPINNING MILLS PRIVATE LIMITED OPERATING IN THE SPINNING (TEXTILES) INDUSTRY IN GUNTUR DISTRICT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN / LLP No.	M/s. Sri Venkata Sivaparvathi Spinning Mills Private Limited PAN:AAICS0437N CIN:U17111AP2003PTC040926
2	Address of the registered office	D.No.19-8-97, Near Suryadevara Estates, Etukuru Road, Guntur, Andhra Pradesh, India- 522003
3	URL of website	Nil
4	Details of place where majority of fixed assets are located	The company's major revenue is from manufacturing cotton yarn [Textile Industry] **Unit 1- 33,000 spindles** Ponnur Rd, Chebrolu, Guntur, Andhra Pradesh- 522212
5	Installed capacity of main products / services	**Unit 2- 23,000 spindles** Kottareddipale, Chebrolu, Patareddipalem, Guntur, Andhra Pradesh - 522212.
6	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statements, Turnover from the Operation for the **FY 2025-2026 is Rs. 68.46 Lakhs. [Now CD is inoperative]**
7	Number of employees/ workmen	Nil [Now CD is inoperative]
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be collected from the office of the RP CA Mahalingam Suresh Kumar Office of the Resolution Professional M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA Building, G.D Naidu Towers, Huzur Road, Coimbatore, Tamil Nadu - 641018 T: +91 73730 52341, E: svssmpl.ibc@gmail.com / msureshkumar@icai.org
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	
10	Last date for receipt of expression of interest	14.11.2026 (Saturday)
11	Date of issue of the provisional list of prospective resolution applicants	24.11.2026* (Tuesday)
12	Last date for submission of objections to the provisional list	30.11.2026* (Monday)
13	Date of issue of final list of prospective resolution applicants	09.12.2026* (Wednesday)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.12.2026* (Wednesday)
15	Last date for submission of resolution plans	08.01.2027* (Friday)
16	Process email id to submit EOI	svssmpl.ibc@gmail.com / msureshkumar@icai.org
17	Details of corporate debtors registration status as MSME	The CD is registered under the MSME category. [Reg no. UDYAM-AP-04-0003129]

*Note: Dates are subject to the CIRP extension to be granted by the Hon'ble NCLT.

Place : Coimbatore
Date : 28.10.2026

CA Mahalingam Suresh Kumar
RP of M/s Sri Venkata Sivaparvathi Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPA-001/IP-P00110/2017-2018/10217
AFA No. AA1/10217/02/311226/108768
valid upto 31/12/2026.

SAYAJI HOTELS (PUNE) LIMITED

CIN : L55204GJ2018PLC161133
Regd. Office : Near Kala Ghoda Circle, Sayajiganj, Vadodara, Gujarat- 390020, India
Tel. No. : 0731-4006666, Email Id : cs@shplpune.com, Website : www.shplpune.com

Extract of Unaudited Standalone and Consolidated Financial Results for the Quarter and Half Year ended 30th September, 2026

(₹ in Lakhs except figures of EPS)

S. No.	Particulars	Standalone			Consolidated		
		Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2026 (Unaudited)	Quarter Ended 30.09.2025 (Unaudited)	Half Year Ended 30.09.2026 (Unaudited)
1	Total Income from Operations (Net)	1,953.33	1,883.30	3,963.47	1,953.32	1,883.30	3,963.47
2	Net Profit / (Loss) for the period (before Tax, Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
3	Net Profit / (Loss) for the period before tax (after Exceptional and / or Extraordinary items)	629.75	609.66	1,409.21	597.83	602.99	1,376.83
4	Net Profit / (Loss) for the period after tax (after Exceptional and / or Extraordinary items)	451.88	538.32	1,046.63	419.74	533.40	1,014.15
5	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)]	447.80	539.76	1,042.31	415.67	534.84	1,009.83
6	Equity Share Capital	304.66	304.66	304.66	304.66	304.66	304.66
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	-	-	-	-	-	-
8	Earnings Per Share (of ₹ 10/- each) (for continuing and discontinued operations) Basic:	14.83	17.67	34.35	13.78	17.51	33.29
	Diluted:	14.83	17.67	34.35	13.78	17.51	33.29

Note : The above is an extract of the detailed format of Financial Results for the Quarter and Half Year ended 30th September, 2026 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Financial Results for the Quarter and Half Year ended 30th September, 2026 are available on the website of Stock Exchange at **www.bseindia.com** & Company's website at **www.shplpune.com** and the same can be accessed by scanning the QR Code attached below.

Place : **Vadodara**
Date : **28.10.2026**

By the Order of the Board
For **Sayaji Hotels (Pune) Limited**
Sd/-
Abhay Chintaman Chaudhari
Chairman

इंडियन बैंक Indian Bank

इलाहाबाद ALLAHABAD

Zonal Office - 1st Floor, SP Building, Novelty Road,Behind Indian Oil Petrol Pump, Karnal - 132001 (Haryana) Phone: 0184-2266358, 2266264 E.mail: zokarnal@indianbank.co.in

E-AUCTION SALE NOTICE

APPENDIX IV-A [SEE PROVISO TO RULE 9(1)] / 8(6)] SALE NOTICE FOR SALE OF IMMOVEABLES PROPERTIES

DATE OF E-AUCTION : 20.11.2026 FROM 11.00 AM TO 04.00 PM

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the **Physical** (whichever is applicable) possession of which has been taken by the Authorised Officer of **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, will be sold on **"As is where is", "As is what is"**, and **"Whatever there is"** basis on **20.11.2026** for recovery of **Rs.13,78,716/- (Rupees Thirteen lakhs Seventy-Eight Thousand Seven Hundred & Sixteen Only) (as on 10.01.2025)** with further interest, costs, other charges and expenses thereon due to the **Indian Bank, Hisar Green Square Market branch**, Secured Creditor, from **1.Mr. Sanjay Kumar S/o Chander Bhan Singh, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Borrower/Mortgagor). 2. Mrs. Suman Devi W/o Mr. Sanjay Kumar, Plot No 1 Situated near Raju Bishnoi Kothi, Giabipur Road, Village Parbhuwala, Distt - Hisar 125113 (Guarantor).**

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

Sr. No.	Detail of Immovable Property/ies Taking type of Symbolic / Physical Possession	Amount of Secured Debts	Reserve Price EMD Amount Bid Increase Amount	Property ID No	Encumbrances on property	QR Code
1.	Equitable mortgage of residential house constructed on Plot measuring 277.77 sq yards situated on Plot No.01, near Raju bishnoi kothi, Giabipur road, Village Parbhuwala, Tehsil Uklana, District Hisar, comprised in Khasra no.62//7/1/1(2-9),7/2(5-10),14/1/1(2-10),14/1/2(0-12) in the name of Mr. Sanjay Kumar. **Possession: Physical**	**Rs. 13,78,716/- (as on 10/01/2025)**	1. Rs. 20,16,000/- 2. Rs. 2,01,600/- 3. Rs. 10,000/-	IDIB50381991968	NIL	

"THIS PUBLICATION IS BEING MADE GIVING 15 DAYS NOTICE UNDER RULE 8(6)/9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 TO THE ABOVE BORROWER AND GUARANTORS".

Bidders are advised to visit the website **(https://baanknet.com)** of our e auction service provider **PSB Alliance Pvt. Ltd.** to participate in online bid. For Technical Assistance, please call **8291220220**. For Registration status and EMD status, please email to **support.baanknet@psballiance.com.**

For property details and photograph of the property and auction terms and conditions, please visit: https://baanknet.com and for clarifications related to this portal, please contact **PSB Alliance Pvt. Ltd, Contact No. 8291220220.**

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with **https://baanknet.com**

Contact Person: Mr.Sachin Kumar
(Authorised Officer and Chief Manager Hisar Green Square Market Branch) Contact No. – 9997430082

Dated : 27.10.2026 ♦ Place : Hisar **The Authorised Officer, (Indian Bank)**

YURANUS INFRASTRUCTURE LIMITED

CIN: L46909GJ1994PLC021352
Registered Office: Rannade House, First Floor, Near Ishan Bunglows, Shilaj, Ahmedabad - 380059, Daskroi, Gujarat Bharat.
Telephone: +91-9898537188 || **Email:** cs@yuranusinfra.com || **Website:** www.yuranusinfra.com

The Board of Directors of the Company at their meeting held on *Wednesday, October 28, 2026*, approved the Unaudited (Standalone) Financial Results of the Company, for the *quarter* and *half year* ended *September 30, 2026*. The Statutory Auditors have reviewed these financials results pursuant to regulations 33 of SEBI (listing Obligation and Disclosure requirements.) Regulation, 2015 as amended.

The full format of Unaudited Financial Results is available on the BSE Limited website at www.bseindia.com and on the website of the Company at https://yuranusinfra.com/financial-results.php and the same can also be accessed by scanning following Quick Response (QR) Code.

By Order of the Board
For, YURANUS INFRASTRUCTURE LIMITED
Sd/-
Nitinbhai Govindbhai Patel
Chairman cum Managing Director
DIN: 06626646

Date: 28-10-2026
Place: Ahmedabad

Note: The above intimation is in accordance with Regulation 33 read with Regulation 47(1) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations, 2015.